

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. No. 66/1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Gouri Jhamatay

vs.

Union of India & Ors.

For the applicant : None

For the respondents : Ms. U. Sanyal, counsel

Heard on : 17.6.99

Order on : 17.6.99

O R D E R

Heard ld. counsel for the ~~respondents~~ Mrs. U. Sanyal.

2. Mrs. Sanyal appearing on behalf of the ~~the~~ respondents submits that all the retirement benefits as claimed by the applicant in the application has been granted to him and that fact has been stated in para 8 of the reply to the O.A.
3. None appears on behalf of the applicant.
4. In view of the above, the application is dismissed for default of the applicant. No order is passed as to costs.

17/6/99
(D. PURKAYASTHA)
MEMBER(J)

s.m.